

Central Information Commission

Minutes of the Meeting of the Commission held on 01/08/2006 in the Chamber of CIC

Present:

1. Shri Wajahat Habibullah, CIC in Chair
 2. Mrs. P. Balasubramanian, IC
 3. Dr. O. P. Kejariwal, IC
 4. Prof. M. M. Ansari, IC
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2. Secretary, Joint Secretary, Director and Under Secretary also attended the meeting.
 3. Commission held a discussion on the hearing of case of Shri C. Ramesh Versus D.O.P.T. The Commission will meet again to finalise the decision.
 4. Secretary, Central Information Commission will monitor compliance of decisions of the CIC. The process has already begun and should be more fine tuned in the future.
 5. Letters sent by the Joint Secretary D.O.P.T. for considering the full bench hearing in the appeal no. CIC/OK/A/2006/000154 was discussed in the meeting. Registrar CIC will send a reply to Shri Paliwal, Joint Secretary D.O.P.T.
 6. On whether a company or a corporation or a partnership firm or an association has a right to access information under the RTI Act, it was decided that cases would be dealt within the framework of legal ramifications arising from judicial pronouncements.
 7. Keeping in view the huge correspondences received and dispatch setting up of a dedicated post office for the Commission may be explored. In the meantime the box/bag for the Commission may be purchased.
 8. The Commission brought on record its congratulations to Mr. Arvind Kejriwal who has been awarded the Magsaysay award for his work on RTI. A letter to the Commission from this social activist was placed before the Commission. The Commission was of the opinion that while making correspondence with the Commission it is desirable that judicial decorum be maintained.